

(b) bank loan lying unrepaid with the industry and agriculture till 31 March, 1983 ;

(c) whether it is a fact that the industry is bigger a defaulter in paying back the loan in time while the bank takes greater caution in giving loan to agriculture ; and

(d) if so, steps taken to change the pro-industry bias of the bank ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) As per quick estimates of deployment of bank credit of Scheduled commercial banks by major sectors, the outstanding advances of commercial banks to industry (Large, Medium & Small) and agriculture, as at the end of November, 1982 (latest available) stood at Rs. 15808 crores and Rs. 4953 crores, respectively.

The existing data reporting system yields data regarding recovery in respect of direct agricultural advances. No such data is available in respect of advances to industry because the loans given to industry are usually in the nature of cash credit, hypothecation, Bills limits etc. and are running accounts.

As per available data the percentage of recovery to demand of direct agricultural advances of Indian Scheduled Commercial Banks as on the last Friday of June, 1980 was 52.1%.

For the reasons stated above, the recovery position of advances to industry and agriculture cannot be compared in terms of similar parameters. However, agriculture constitutes one of the important segments under priority sector. Banks have been advised that their priority sector advances should reach a level of 40% of the aggregate advances by 1985. Banks were further advised that within priority sector at least 40% (16% of aggregate advances) should go to agriculture. This target has been further revised and banks have been advised that Direct Finance alone to agriculture should account for 15 per cent of total bank credit by March 1985 and 16 per cent by March, 1987. Banks are, therefore, required to provide

loans for agriculture on liberal terms and at concessional rates. In order to ensure easy flow of credit to farmers, the loan applications have been simplified and relaxations have been made in security norms and margin requirements.

There has been continuous rise in the number of beneficiaries as well as bank advances to agriculture. In terms of share of total advances, agricultural advances of public sector banks have increased from 5.4% as at the end of June, 1969 to 17% as at the end of December, 1981. Comparatively the share of scheduled commercial banks' advances to industry has come down from 67.5% as at the end of March, 1968 to 47.5% as at the end of December, 1980.

#### Rise in Prices of Tea

10497. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) the names of the main brand of tea produced in India and the names of the main manufacturers ;

(b) whether it is a fact that the price various varieties of tea has gone up during the last six months ; and

(c) if so, by how much and what are the main reasons for increase in the price of tea ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) The names of the main manufacturers of Packet Teas, together with the main brands of tea sold by them in India are as follows :—

MANUFACTURER	BRAND NAME OF TEA
1. BROOKE BOND	Supreme Special Red Label Taj Mahal
2. LIPTON	Green Label Tiger Richbru Yellow Label
3. TATA TEAS	Prestige Hill Queen Super Lalit

4. DUNCANS                      Rungli Runglict  
Mughal Salute  
Double Diamonds
5. TTCI                              Natraj  
Maya
6. LOPCHU TEAS                  Lopchu Pekoe  
(Orange)  
Lopchu Pakoe  
(Flowery)

(b) Yes, Sir.

(c) The price of CTC TEAS at Calcutta Auctions has been higher by Rs. 5.39 per kg. in March 1983 as compared to October 1982 and at Cochin Auctions the price was higher Rs. 6.13 per kg. The price of ORTHODOX TEAS at Calcutta Auctions has been higher by 66 paise per kg. in March 1983 as compared to October 1982. At Cochin Auctions the price of ORTHODOX TEAS has been higher by Rs. 5.27 per kg. in March 1983 as compared to October 1982.

The level of auction prices in India is related to world prices, which have been moving up on account of a shortfall of 19.4 million Kgs. in the world production of tea in 1982.

**Permission of Tribals to Carry 'Bow and Arrow' While Flying by I A. and A.I.**

10498. SHRI PIYUSH TIRKI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Sikhs have been allowed to keep Kirpans in the Indian Airlines and Air India flights ;

(b) if yes, whether the tribals of India are also allowed to take their "bow and arrow" while flying by Indian Airlines and Air India ; and

(c) if not, what are the reasons ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Sikh passengers have been allowed to carry Kirpan on their person during travel by air within India on Indian Aircraft provided the length of the Kirpan does not exceed 9" and the length of the

blade does not exceed 6". The decision does not apply to travel outside India whether on Indian or foreign aircraft.

(b) No Sir.

(c) Sikhs have been permitted to carry Kirpans on religious grounds. There is no religious custom which requires the carrying of bows and arrows by tribals. Bows and Arrows come in the category of arms under rule-8(1) of the Aircraft Rules, 1937, the carrying of which is prohibited in an aircraft.

**Nationalised Banks in Jalpaiguri and Cooch-Bihar Districts of West Bengal**

10499. SHRI PIYUSH TIRKI : Will the Minister of FINANCE be pleased to state :

(a) what is the total number of nationalised banks operating in the Jalpaiguri and Cooch-Bihar districts of West Bengal ;

(b) what are the details of loans and subsidies granted by nationalised banks in those districts for cottage industries and other forest-based industries since 1978 to March 1983, year-wise ;

(c) details of applications pending for loans for small-scale industries as on date ; and

(d) what steps are being taken to encourage and small scale industries in those districts ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Total number of public sector banks and the number of their branches operating in the districts of Cooch Behar and Jalpaiguri in West Bengal as at the end of December, 1982 are given below : -

District	No. of Public sector banks operating	Number of their offices
Cooch Behar	6	26
Jalpaiguri	9	52

(b) and (c) Data reporting system of the Reserve Bank of India does not yield information in the manner asked for.